

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 167 of 2016 &  
IA NO. 352 OF 2016**

**Dated: 3<sup>rd</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Punjab Energy Development Agency (PEDA) ..... Appellant (s)  
Vs.  
Punjab State Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Aditya Grover  
Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. R.S. Joshi  
Mr. T.K.Joshi for R.3  
Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R.2

**ORDER**

List the matter on **26.07.2017**. Liberty to the parties to approach this tribunal is granted in case the petition pending before the State Commission is disposed of.

**(I.J. Kapoor )  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**